

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO. 2538
TO BE ANSWERED ON 17.03.2021
CNG pipeline in Bihar

2538 ShriAkhilesh Prasad Singh:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any project for laying CNG pipeline is underway in Bihar currently; and
- (b) if so, the details of the same including project cost and time-line?

ANSWER
MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in a specified Geographical Areas (GAs) under the PNGRB Act, 2006. Establishment of CNG stations are part of development of CGD Networks and the same is carried out by the entities authorized by PNGRB.

(b) Presently, there are 11 Geographical Areas (GAs) covering 28 districts authorized by PNGRB for development of CGD Networks in the state of Bihar. As on 31.01.2021, there are 10 CNG Stations operational in Bihar. Authorized entities are required to achieve the target as per Minimum Work Programme in the work plan period. IOCL and their Joint Ventures Company have approved Rs. 5921.5 crore to execute work in their GAs in the state of Bihar. Further, GAIL has approved Rs. 359 crore to execute work in their Patna GA.
